

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) IA 167 of 2020 in TP 200 of 2019 [CP(IB) 548 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Teena Saraswat Pandey RP For MP Agro  
BRK Energy Foods Pvt Ltd  
V/s  
MP Agro BRK Energy Foods Pvt Ltd &  
Anr  
Section60(5) IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				


**ORDER  
(through video conferencing)**

Mr. Rahul Parasrampur, PCS, appeared on behalf of the Applicant.

Mr. Amiraj R Barot, advocate, appeared on behalf of the Respondent.

In view of adjournment in IA 80 of 2020, the instant matter is also adjourned to 03.06.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**  
Dated this the 26<sup>th</sup> day of March, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**